

## Annexure-I

Name of the Corporate Debtor  
Chomu Mahla Toll Road Private Limited  
List of Creditors  
16.11.2022

Date of Commencement of CIRP

19-10-2022

## List of Secured Financial Creditors

Amount in Rs.

S.No	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount in Rs.					Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Relinquishment of Security Interest (YES/No)	Details of Security Interest	Amount covered by Guarantee	% of Share in total amounts of claim admitted	Amount of Contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim rejected	
1	Punjab National Bank	15 November 2022 by email	2,33,93,32,421	2,33,93,32,421	Secured Financial Creditors		No	As per the Sanction letter	-	39.65%	-	-	-	-
2	Union Bank of India	16 November 2022 by email	2,22,56,96,572	2,22,56,96,572	Secured Financial Creditors		No	1st charge over all the Borrower's properties and assets, both present and future, excl the Project Assets as defined in Concession Agreement. 1st charge on all the intangible assets of the Borrower including, but not limited to, the goodwill and uncalled capital of the borrower 1st charge on all the Borrowers bank accounts including, without limitation, the Escrow A/c Et DSR Account, Major Maintenance Reserve A/c Et each of the other A/cs required to be created by the borrower under any project document or contract and all funds from time to time deposited therein, permitted investments or other securities 1st charge by way of assignment or creation of security interest on all the rights, title, interest, benefits, claims, and demands whatsoever of the borrower under the Concession Agreement and the Project Documents to the extent covered by or in accordance with the substitution Agreement. Value: 389.57 crore, as per ABS as on 31.03.2017	-	37.72%	-	-	-	-
3	State Bank of India	15 November 2022 by email	1,33,47,96,615	1,33,47,96,615	Secured Financial Creditors		No	First charge over all the Borrower's properties and assets, both present and future, excluding the Project Assets First charge on all the intangible assets of the Borrower including, but not limited to, the goodwill & uncalled capital of the Borrower First charge on all the Borrower's bank accounts including, without limitation, the Escrow Account & Debt Service Reserve Account, the Major Maintenance Reserve Account, and each of the other accounts required to be created by the Borrower under any project document or contract and all funds from time to time deposited therein, permitted investments or other securities. Pledge of shares aggregating to 51% of the Paid-up equity capital of the Borrower during the currency of the Facility. First charge by way of assignment or creation of security interest on all the rights, title, interest, benefits, claims, and demands whatsoever of the Borrower under the Concession Agreement and the Project Documents to the extent covered by or in accordance with the Substitution Agreement	-	22.62%	-	-	-	-
			5,89,98,25,608	5,89,98,25,608				-	100%	-	-	-	-	